

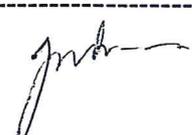
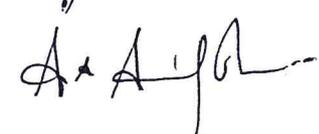
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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : MARG LTD +1
NAME OF THE RESPONDENT(S) : KARAİKAL PORT PVT LTD + 7
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	RAJENDRAN RAGHAVAN	INDIAN BANK	
2.	SHONA MALUE A. ASIF BASHA	Counsel for R2 to R5	
3.	N. P. Vijay Kumar R. Prasad V. J. ARUL RAJ	Counsel for Respondents	
4.	K. R. HARIN AHP - Puducherry	Counsel for R. 7	
5.	DEVESHWAR J Counsel for M/s. Shivarajam & Suresh	Counsel for Karaiikalport	

ORDER

Counsel for petitioner present. Counsels representing all the respondents are present. Counsel for petitioner stated that the petitioners are negotiating with the respondents for settling the issue. Counsel for R7 prayed time for making submissions. At request of both the sides, the matter is adjourned. Put up on 18.01.2018.

-sd
S Vijayaraghavan
Member (Technical)

-svr
K Anantha Padmanabha Swamy
Member (Judicial)

bc